## Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## Minutes of NC-V meeting held on 28.08.2014

The meeting No.21/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 28.08.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

present.		
S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Barinder Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.21/AM-15 dated 28.08.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER: 21/84-ALC3/2014 MEETING DATE: 28.08.2014

Case No.:3/46/84-ALC3/2013	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:21-84- ALC3/2014 28.08.2014	Status: Approved
1IQ File	RLA File	Lic.No/Date:0310752196	
:01/84/050/00354/AM14/	:03/95/040/00321/AM14/	04.10.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petro-chemicals, Ministry of Chemical & Fertilizers conveyed vide their O.M.No.46011/60/2012-PC-II, dated 21.08.2014 as detailed below:-

Export Product	Export	Import item	Quantity
	Quantity		allowed
Polypropylene woven	381.920	Polypropylene Granules	390 M.T.
fabrics	M.T.	Relevant U.V. Stabilizer	6.187 M.T.
		Master Batch (containing	
! !		not more than 20% U.V.	
l		Stabilizer)	
1		Conductive Black varn	5.00 M.T.
	Polypropylene woven	Polypropylene woven 381.920	Polypropylene woven fabrics    Quantity

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

ame.

Case No.:4/46/84-ALC3/2013	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
HQ File	RLA File	Lie.No/Date:0310752199	
:01/84/050/00355/AM14/	·03/95/040/00322 A M114	04.10.2013 .	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petro-chemicals, Ministry of Chemical & Fertilizers conveyed vide their O.M.No.46011/91/2010-PC-II, dated 16.07.2014 as detailed below:-

	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
2	1.	P.P. woven fabrics	788.790	Polypropylene Granules	484.080 M.T.
		laminated coated	М.Т.	Polypropylene Granules coating grade	300.00 M.1.
				LDPE Granules	30.00 M.T.
				U.V. Stabilizer Master	6.941 M.T.
				Batch (containing not	
				more than 20% U.V.	
				Stabilizer)	
				Conductive Black Yarn	4.969 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:9/2/84-ALC3/2014	Party Name: CHANDRA MUKHI IMPEX PVT. LTD	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
,3	HQ File :01/84/050/00009/AM15/	RLA File :02/24/040/00177/AM14/	Lie.No/Date:0210201329 19.03.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:12/6/84-ALC3/2014	Party Name: KIRAN ASSOCIATES	Meet No/Date:21-84- ALC3/2014 28.08.2014	Status: Deferred
4	HQ File :01/84/050/00043/AM15/	RLA File :05/23/040/00544/AM14/	Lic.No/Date:0510383072 28.03.2014	Defer Date: 18.09.2014



	Case No.:9/6/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21-84- ALC3/2014 28,08,2014	Status: Deferred
5	HQ File :01/84/050/00040/AM15/	RLA File 5:05/24/040/00486/AM14/	Lie.No/Date:0510383265 01.04.2014	Defer Date: 18.09.2014

	Case No.:5/10/84-ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
6	HQ File:01/84/050/00060/AM15/	RLA File :07/24/040/00467/AM14/	Lic.No/Date:0710103320 01.04.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:11/6/84-ALC3/2014	Party Name: PRET INTERPRET CLOTHING PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
,	HQ File:01/84/050/00042/AM15/	RLA File :07/24/040/00481/AM14/	Lie.No/Date:0710103348 02.04.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:2/12/84-ALC3/2014	Party Name: TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:21/84- ALC3/2014 28:08:2014	Status: Deferred
8	HQ File	RLA File	Lie.No/Date:0310777139	Defer Date:
	:01/84/050/00091/AM15/	:03/95/040/01058/AM14/	04.04.2014	18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:7/6/84-ALC3/2014	Party Name: SUPERHOUSE LTD	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
9	11Q File :01/84/050/00038/AM15/	RLA File :06/24/040/00001/AM15/	Lic.No/Date:0610037024 .09.04.2014	Defer Date: 18.09.2014



	Case No.:21/10/84-ALC3/2014	Party Name: PARASNATH TECHGARMENTS PVT. LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
10	HQ File -:01/84/050/00076/AM15/	RLA File ::06/24/040/00004/AM15	Lie.No-Date:0610037163	Defer Date:

	Case No.:20/14/84-ALC3/2014	Party Name: J.K. FABRICS (BANGALORE) PVT.LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
11	HQ File :01/84/050/00115/AM15/	RLA File :07/24/040/00007/AM15/	Lic.No/Date:0710103662	Defer Date: 18 09 2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:10/6/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21 84- ALC3/2014 28.08.2014	Status: Deferred
12	HQ File :01/84/050/00041/AM15/	RLA Fife :05/24/040/00023/AM15/	Lic.No:Date:0510385126 28.04.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:24/10/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No.Date;21-84- ALC3/2014 28.08.2014	Status: Deferred
.13	HQ File :01/84/050/00079/AM15/	RLA File :06/24/040/00005/AM15/	Lie.No/Date:0610037244 29.04.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

Case No.:17/14/84-ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
HQ File	RLA File	Lic.No/Date:0710103821	De 'er Date:
:01/84/050/00112/AM15/	:07/24/040/00023/AM15/	30.04.2014	18.09,2014



	Case No.:13/10/84-ALC3/2014	Party Name: ALPS INDUSTRIES LTD.	Meet No Date:21-84 ALC3-2014 28:08:2014	Status: Deferred
15	HQ File :01/84/050/00068/AM15/	RLA File :05/23/040/00026/AM15/	Lic.No/Date:0510385549	Defer Date:

Case No.:17/10/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:21-84- ALC3 2014 28.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0510385727	
:01/84/050/00072/AM15/	:05/24/040/00047/AM15/	05.05.2014	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as as detailed below:-

16	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Girls Dress made of 72% Cotton 21% Polyamide 7% Viscose knitted lace fabric, GSM-125+/-10%, width-60"	Nos.	72% Cotton 21% Polyamide 7% Viscose knitted lace fabric, GSM- 125+/-10%, width-60"	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:26/10/84-ALC3/2014	Party Name: All NUSH	Meet No/Date:21/84-	Status:
	FASHIONS PRIVATE LIMITED	A1.C3/2014 28.08.2014	Deferred
HQ File 17 :01/84/050/00081/AM15/	RLA File :05/23/040/00046/AM15/	Lic.No/Date:0510385736 .05.05.2014	Defer Date: 18.09.2014

	Case No.:18/14/84-ALC3/2014	Party Name: SHAHLEXPORTS PVT, LTD.	Meet No/Date:21-84- ALC3-2014 28.08.2014	Status: Deferred
18	HQ File 3 :01/84/050/00113/AM15/	RLA File :07/24/040/00037/AM15/	Lic.No/Date:0710103946 06.05.2014	Defer Date: 18.09.2014

	Case No.:29/10/84-ALC3/2014	Party Name: ORION CONMERX PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
	HQ File	RLA File	Lie.No/Date:0510385981	Defer Date:
10	:01/84/050/00084/AM15/	:05/24/040/00017/AM15/	07.05.2014	18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:23/10/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No Date:21-84- AFC3-2014 28:08:2014	Status: Deferred
20	HQ File:01/84/050/00078/AM15/	RLA File :06/24/040/00008/AM15/	Lie.No/Date:0610037341	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:27/10/84-ALC3/2014	Party Name: GANGA ACROWOOLS LIMITED	Meet No Date: 21-84- ALC 3/2014 28.08.2014	Status: Deferred
21	HQ File:01/84/050/00082/AM15/	RLA File :30/24/040/00008/AM15/	Lic.No/Date:3010102399 13.05.2014	Defer Date: 8.09.2014



Case No.:4/15/84-ALC3/201	Party Name: SAMSONITE SOUTH ASIA PVT, LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
HQ File	RLA File	Lie.No/Date:0310781994	
:01/84/050/00129/AM15/	:03/95/040/00095/AM15/	19.05.2014	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/41/2014-15-Hos., dated 27.08.2014 as detailed below:-

	S.No.	Export Product	Export Quantity	Import item	Quantity :
	1.	Suitcase made of plastics	5400	Polypropylene sheet	10,800
	1.	namely firelite SP 55 cm	Nos.	(size800x650x1.13mm)	Nos.
		(Size:40cmsX55cmsX20cms.)	1103.	Fabric/Vinyl lining PP	7722 Sq.
		(Size.+ociiisA55ciiisA20ciiis.)		Tricot curv	meter
				100% Polyester fabric	2608 Sq.
				PU coated velocity	meter
				(0.22mm THK)	meter
				Nylon Zipper (size No.5)	5508
				14yron 7.1pper (size 140.1.)	Meters
				Slider (for size No.5	Net to net
				zipper) Part No.N55-	with
,				M67W41)	account-
2					ability
_				Nylon Zipper (size No.3)	2095
				, , , , , , , , , , , , , , , , , , ,	Meter
				Slider (for size No.3	Net to net
				zipper) Part No.N35-	with
				M67W41)	account-
					ability
				Pull handle (for 55 size	Net to net
				firelite luggage) (Part	with
				No.55H121-3S	account-
					ability
				TSA combi-lock with	Net to net
				black plate (Part	with
				No.TSA21039)	account-
					ability
				Slider zipper part (Part	Net to net
				No.08 RC	with
				DFB2SMS011.	account-
		1			ability
				Slider zipper part (Part	Net to net
				No.08 RC	with
				DFB2SMS01R	account-
				****	ability
			l	Polyester Coil zipper	10,413



				chain (Size No.8 RCPU2 Chain P17R dyed)	Meter
				100% Polyester fabric	4860
				PES NF (PU) heat EM	Meters
	1			(0.22mm THK)	
	2.	Suitcase made of plastic	5000	Polypropylene sheet	10,000
		namely firelite SP 69 cms	Nos.	(size:795x990x1.13mm)	Nos.
		(size:47cmX69cmX29cm)		Fabric/Vinyl lining PP	8800 Sq.
				Tricot curv	meter
		<u> </u>		100% Polyester fabric	3436 Sq.
				PU coated velocity	nieter
				(0.22mm THK)	
				Nylon Zipper (size No.5)	6630
					Meters
				Slider (for size No.5	Net to net
			]	zipper) Part No.N55-	w ith
				M67W41)	account-
					ability
				Nylon Zipper (size No.3)	2550
					Meter
				Slider (for size No.3	Net to net
				zipper) Part No.N35-	with
				M67W41)	account-
					ability
				Pull handle (for 69 size	Net to net
				firelite luggage) (Part	with
		ļ		No.69H121-2S	account-
					ability
				TSA combi-lock with	Net to net
				black plate (Part	with
	ŀ			No.TSA21039)	account-
				1	ability
				Slider zipper part (Part	Net to net
				No.08 RC	with
				DFB2SMS01L	account-
•				Clidan dia di /D :	ability
				Slider zipper part (Part	Net to net with
				No.08 RC DFB2SMS01R	1
				DED25WISUIK	account- ability
				Polyester Coil zipper	11.600
	-			Polyester Coil zipper chain (Size No.8 RCPU2	Meter
				Chain P17R dyed)	VICICI
				100% Polyester fabric	7270
				PES NF (PU) heat EM	Meters
				(0.22mm THK)	IVICIOIS
	3.	Suitcase made of plastics	5900	Polypropylene sheet	11,800
	J.	namely firelite SP 75 cms	1	(size:900x1110x1.13mm)	
	i	maniery mente of 75 cms	1 1000.	(37.6.700.21110.21.1.311111)	1 10/31



	(size:52cmX75cmX31cm)	 	Fabric/Vinyl lining PP	14,408
			Tricot curv	Sq. meter
			100% Polyester fabric	4873 Sq.
			PU coated velocity	meter
			(0.22mm THK)	
			Nylon Zipper (size No.5)	8614
				Meters
			Slider (for size No.5	Net to net
			zipper) Part No.N55-	with
			M67W41)	account-
1				ability
			Nylon Zipper (size No.3)	3492
				Meter
			Slider (for size No.3	Net to net
			zipper) Part No.N35-	with
{			M67W41)	account-
}			D. II. 11 (C. (C. )	ability
			Pull handle (for 69 size	Net to net
1			firelite luggage) (Part No.75H121-2S	with
			100.7311121-23	account- ability
			TSA combi-lock with	Net to net i
			black plate (Part	with
			No.TSA21039)	account-
			No.13A21039)	ability
}			Slider zipper part (Part	Net to net
			No.08 RC	with
			DFB2SMS01L	account-
			13113200000	ability
			Slider zipper part (Part	Net to net
			No.08 RC	with
			DFB2SMS01R	account-
			,	ability
			Polyester Coil zipper	15.286
			chain (Size No.8 RCPU2	Meter
			Chain P17R dyed)	
			100% Polyester fabric	10 172
			PES NF (PU) heat EM	Meters
			(0.22mm THK)	
4.	Suitcase made of plastics	3500	Polypropylene sheet cred	7000
	namely firelite SP 81 cms	Nos.	81 10050	Nos.
	(size:55cmX81cmX33cm)		(size:945x1145x1.13mm)	
			Fabric/Vinyl lining PP	9240 Sq.
			Tricot curv	meter
			100% Polyester fabric	3304 Sq.
			PU coated velocity	meter
			(0.22mm THK)	
			Nylon Zipper (size No.5)	5670



the same and the s		
		Meters
e e	Slider (for size No.5	Net to net
\$	zipper) Part No.N55-	with
	M67W41)	account-
1	-	ability
	Nylon Zipper (size No.3)	2205
		Meter
	Slider (for size No.3	Net to net
	zipper) Part No.N35-	with
	M67W41)	account-
		ability
	Pull handle (for 81 size	Net to net
	firelite luggage) (Part	with
	No.81H121-2S	account-
		ability
	TSA combi-lock with	Net to net
	black plate (Part	with
	No.TSA21039)	account-
		ability
	Slider zipper part (Part	Net to net
	No.08 RC	with
	DFB2SMS011.	account-
	- zar-	ability
	Slider zipper part (Part	Net to net
	No.08 RC	with
	DFB2SMS01R	account-
		ability
	Polyester Coil zipper	10,080
	chain (Size No.8 RCPU2	Meter
	Chain P17R dyed)	(791
	100% Polyester fabric	6781
	PES_NF_(PU)_heat_EM_	Meters
	(0.22mm THK)	}

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:14/10/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
HQ File	RLA File	Lie.No/Date:0510386965	
:01/84/050/00069/AM15/	:05/24/040/00078/AM15/	20,05,2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/45/2014-15-Hos., dated 27.08.2014 as detailed below:-



S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirt with lining made of 53% Cotton 42% Polyamide 5% Elastane lace knitted dyed fabric, GSM-155+/-10%. width-61"	Nos.	53% Cotton 42% Polyamide 5% Elastane lace knitted dyed fabric. GSM-1551/-10%, width-61"	meter per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/10/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:21 84- ALC3:2014 28:08:2014	Status: Deferred
HQ File: 01/84/050/00070/AM15/	RLA File :05/24/040/00077/AM15/	Lic.No/Date:0510386964 20.05.2014	Defer Date: 18.09.2014

**Decision: Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as below:-

S.No.	Export Product	Export Quantity	Quantity allowed
1.	Knitted Ladies Dress with lining made of 53% Cotton 42% Polyamide 5% Elastane lace knitted dyed fabric, GSM-155+/-10%, width-61"	3973 Nos.	 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:30/10/84-ALC3/2014	Party Name: ANKHUA EXPORTS (P)LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510387213	Defer Date: 18.09.2014
:25 :01/84/050/00085/AM15/	:05/23/040/00072/AM15/	23.05.2014	

.26		Party Name: GALAXY ELEGANT FASHIONS PRIVATE LIMITED	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
	HQ File::01/84/050/00111/AM15/	RLA File :05/23/040/00088 AM15	1.ic.No/Date:0510388128 03-06,2014	Defer Date: 18.09,2014



	Case No.:8/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21.84- ALC3/2014 28.08.2014	Status: Deferred
27	11Q File :01/84/050/00103/AM15/	RLA File :05/24/040/00110/AM15/	Lic.No/Date:0510388397 09.06.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:9/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
28	HQ File :01/84/050/00104/AM15/	RLA File :05/24/040/00106/AM15/	Lie.No/Date:0510388396 09.06.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:10/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
20	HQ File 9 :01/84/050/00105/AM15/	RLA File :05/24/040/00107/AM15/	Lie.No/Date:0510388410 09.06.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:11/14/84-ALC3/2014	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:21/84- A1.C3/2014 28.08.2014	Status: Deferred
30	HQ File :01/84/050/00106/AM15/	RLA File :05/24/040/00100/AM15/	Lic.No/Date:0510388533 10.06.2014	Defer Date: 18,09,2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.09.2014.

	Case No.:23/14/84-ALC3/2014	Party Name: APSARA SILKS	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
31	HQ File :01/84/050/00118/AM15/	RLA File :07/24/040/00027/AM15/	Lie.No/Date:0710104978	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed



oelow:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	90% Viscose 10% Linen dyed/printed fabric, GSM-275+/-10%, width-142 cms+/-10%	2275 Meters	90% Viscose 10% Linen plain fabrie. GSM-275+/- 10%, width-142 cms+/- 10%	(including
2.	100% Rayon dyed/ printed fabric, GSM- 75+/-10%, width-140 cms+/-10%	2275 Meters	100% Rayon plain fabric. GSM-75+/-10%, width- 140 cms+/-10%	2412 Meters (including 6% wastage)
3.	46% Silk 54% Viscose dyed/printed fabrics, GSM-67+/-10%, width-140 cms.+/-10%	910 Meters	46% Silk 54% Viscose plain fabrics, GSM-67+/-10%, width-140 cms,+/-10%	965 Meters (including 6% wastage)
4.	38% Silk 62% Viscose dyed/printed fabrics, GSM-53+/-10%, width-140 cms.+/-10%	910 Meters	38% Silk 62% Viscose plain fabrics, GSM-67 //- 10%, width-140 cms, //- 10%	965 Meters (including 6% wastage)
5.	96% Polyester 4% Spandex dyed/printed fabrics, GSM-200+/-10%, width-150 cms.+/-10%	910 Meters	96% Polyester 4% Spandex plain fabrics, GSM-200+/-10%, width- 150 cms.+/-10%	
6.	92% Polyester 8% Scuba dyed/printed fabrics, GSM-265+/-10%, width- 150 cms.+/-10%	Meters	92% Polyester 8% Scuba plain fabrics, GSM- 265+/-10%, width-150 cms.+/-10%	(including
7.	30% Silk 70% Cotton dyed/printed fabrics, GSM-52+/-10%, width-140 cms.+/-10%	2275 Meters	30% Silk 70% Cotton plain fabrics, GSM-52+/-10%, width-140 cms.+/-10%	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:7/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date;21:84- ALC3/2014 28:08:2014	Status: Deferred
HQ File	RLA File	Lic.No-Date:0510388754	Defer Date: 18.09.2014
[32]:01/84/050/00102/AM15/	::05/24/040/00122/AM15/	17.06.2014	



Case No.:2/21/84-ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
HQ File	RUA File	Lic.No/Date:0510389446	
:01/84/050/00164/AM15/	:05/24/040/00162/AM15/	08.07.2014	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

•					
33	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Ladies Dress made of 100%	1640	100% Viscose single	1300 Kgs.
	ì	Viscose single jersey dyed	Nos.	jersey dyed knitted fabric.	
		knitted fabric, GSM-150+/-		GSM-150+/-10%	i
	į	10%, Style No.352930-			
		359746-359747			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:3/21/84-ALC3/2014	Party Name: GREEN FINGERS(INDIA)PVT.LTD.	Meet No/Date:21 84- ALC3-2014 28.08.2014	Status: Deferred
:34	HQ File -:01/84/050/00165/AM15/	RLA File :05/23/040/00155/AM15/	Lie.No/Date:0510389466 08.07.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

Case No.:7/21/84-ALC3/2014	Party Name: TEXPORT OVERSEAS PVT.LTD.	Meet No/Date:21/84- ALC3/2014 [28.08.2014	Status: Case Added
HQ File: 01/84/050/00169/AM15/	RLA File :07/24/040/00142/AM15/	Lic.No/Date:0710105732	Defer Date:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls jacket with hood	10,900	100% Cotton dyed printed	35,500 Sq.
	made from 100%	Nos.	fabric, GSM-255+/-5%.	meter
	Cotton dyed printed		width-57"	
ĺ	fabric, GSM-255+/-5%		100% Poyester wadding	9452 Yard
Ì		1	100% Polyester non-	2800 Yard



	 woven fusible interlining	:	
	Zippers	11,000 Nos.	
	Snap Fasteners	650 Gress	
	Draw Cord	6600 Yard	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/21/84-ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
HQ File::01/84/050/00163/AM15/	RLA File :05/24/040/00182/AM15/	Lic.No/Date:0510389801 18.07.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
6	1.	Ladies Pull Over made of 64% Polyester 36% Cotton (Face), 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric, GSM-300+/-10% with 100% Polyester yarn filling. Style No.353902	Nos.	64% Polyester 36% Cotton (Face). 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric. GSM-300+/-10% with 100% Polyester yarn filling	499.530 Kgs.
	2.	Ladies Dress made of 64% Polyester 36% Cotton (Face), 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric, GSM- 300+/-10% with 100% Polyester yarn filling, Style No.353903	Nos.	64% Polyester 36% Cotton (Face). 93% Polyester 7% Spandex (Back) yarn dyed knitted quilted fabric. GSM-300+/-10% with 100% Polyester yarn filling	Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:4/21/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
37	HQ File	RLA File	Lic.No/Date:0510389787	De 'er Date:
	:01/84/050/00166/AM15/	:05/24/040/00173/AM15/	18.07.2014	18.09,2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.



	Case No.:5/21/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:21/84- A1.C3/2014 28.08.2014	Status: Deferred
38	HQ File	RLA File	Lie.No/Date:0510389790	Defer Date:
	:01/84/050/00167/AM15/	:05/24/040/00175/AM15/	18.07.2014	18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

Case No.:6/21/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date;21/84- ALC3/2014 28.08.2014	Status: Deferred
HQ File :01/84/050/00168/AM15/	RLA File :05/24/040/00174/AM15/	Lic.No/Date:0510389789 18.07.2014	Defer Date: 18.09 2014

39

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

	Case No.:11/21/84-ALC3/2014	Party Name: KOHINOOR ENTERPRISES	Meet No/Date:21-84- ALC3:2014 28.08.2014	Status: Deferred
40	HQ File :01/84/050/00173/AM15/	RLA File :05/23/040/00165/AM15/	Lic.No/Date:0510389889 22.07.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

Case No.:14/21/84-ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:21 84- ALC3 2014 28:08:2014	Status: Approved
HQ File:01/84/050/00176/AM15/	RLA File :05/24/040/00188/AM15/	Lic.No/Date:0510389923 23.07.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester dyed woven fabric, GSM-115+/-10% alongwith Indian fabric of 100% Viscose knitted	Nos.	100% Polyester dyed woven fabric, GSM- 115+/-10%	4500 Sq. meter



I	fabric,	Style	No.344907-
	359864	-356924	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:10/21/84-ALC3/2014	*	Meet No/Date:21/84-	Status:
	FASHION EXPORTS(INDIA) PVT.LTD.	ALC3/2014 28.08.2014	Deferred
HQ File 42 :01/84/050/00172/AM15/	RLA File :05/24/040/00180/AM15/	Lic.No/Date:0510389957 25,07,2014	Defer Date: 18.09,2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

Case No.:15/21/84-ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P. UTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Case Added
HQ File::01/84/050/00177/AM15/	RLA File :05/24/040/00190/AM15/	Lic.No/Date:0510389971 25.07.2014	Defer Date:

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 53%			3847 Kgs.
	Polyester 47% Cotton yarn dyed knitted fabric, GSM-	Nos.	Cotton yarn dyed knitted fabric, GSM-290+/-10%	
	290+/-10% alongwith 100%	i i	100% Polyester dyed	30.194
	Polyester dyed woven fabric, GSM-93+/-10%,	ĺ	woven fabric, GSM-93+/-	Sq. meter
	Style No.358658-359047-		1070	
	359697			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:17/21/84-ALC3/2014	Party Name: GAURAV INTERNATIONAL	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
: 44	HQ File :01/84/050/00179/AM15/	RLA File :05/23/040/00172/AM15/	Lie.No/Date:0510389970 25.07.2014	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed



below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Silk dyed woven fabric,	500 Nos.	100% Silk dyed woven fabric, GSM-60+/-10%	1575 Sq. meter
	GSM-60+/-10% and 100% Polyester dyed woven fabric, GSM-56+/-10%, Style No.B6453		100% Polyester dyed woven fabric. GSM-56+/-10%	1000 Sq. meter
2.	Ladies Skirt made of 77% Cotton 23% Silk yarn dyed woven fabric, GSM-48+/-	90 Nos.	77% Cotton 23% Silk yarn dyed woven fabric. GSM-48+/-10%	
	10% and 100% Polyester dyed woven fabric, GSM-56+/-10%, Style No.B6451		100% Polyester dyed woven fabric, GSM-56+/- 10%	
3.	Ladies Top made of 77% Cotton 23% Silk yarn dyed woven fabric. GSM-48+/- 10%, Style No.B6935		77% Cotton 23% Silk yarn dyed woven fabric, GSM- 48+/-10%	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:9/21/84-ALC3/2014	Party Name: SHAHLEXPORTS PVT, LTD.	Meet No/Date::21-84 - ALC3/2014 28:08:2014	Status: Deferred
45	HQ File :01/84/050/00171/AM15/	RLA File :07/24/040/00156/AM15/	Lic.No/Date:0710106223 28.07.2014	Defer Date: 18,09,2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

Case No.:12/21/84-ALC3/2014	Party Name: P.S. DAIMA & SONS	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0510389980	
:01/84/050/00174/AM15/	:05/24/040/00194/AM15/	28.07,2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/240/2014-TSW, dated 28.08.2014 as detailed below:-

İ	S.No.	Export Product	Export	Import item	<sup>1</sup> Quantity
			Quantity		allowed



	1.	Leather Brace decorative fitting	let with	23,500 Nos.	Decorative metal claspe	fitting	Net content 1%
	The R.A condition	. shall be advised to ns.	take neces	sary action	subject to comp	oliance of o	ther usual
	Case No.:	18/21/84-ALC3/2014	Party Name: PERFORMA PVT.LTD.				Status: Approved
	11Q File :01/84/050	)/00180/AM15/	RLA File :05/23/040/0	0147/AM15		nte:051039004 4	10
47	and wer	n: The Committee on that through the detailed to ra	ails submit	ted in th	is case. Accor	dingly, Co	mmittee after
	S.No.	Export Product		Export Quantity	Import item		Quantity allowed
		i	id yarn	1500	P-Aramid fi	bres 1.7	1560 Kgs.

Case No.:16/21/84-ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:21-84- ALC3/2014 28.08.2014	Status: Approved
HQ File::01/84/050/00178/AM15/	RLA File :05/24/040/00201/AM15/	Lic.No/Date:0510390058 01.08.2014	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
48	1.	Ladies Dress made of 100% Polyester (Face), 94% Polyester 6% Spandex (back)dyed knitted quilted fabric, GSM-400+/-10% with 100% Polyester yarn filling alongwith Indian fabric of 100% Cotton terry knitted fabric, Style No.	10,880 Nos.	100% Polyester (Face), 94% Polyester 6% Spandex (back)dyed knitted quilted fabric. GSM-400 -10% with 100% Polyester yarn filling alongwith Indian fabric of 100% Cotton terry knitted fabric	4885 Kgs.
		357160-357164-357166	L		l

The GSM should match in both import and export.

conditions.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

done

19

	Case No.:13/21/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred	
49	HQ File:01/84/050/00175/AM15/	:RLA File :05/24/040/00199/AM15/	Lic.No/Date:0510390118 05 08 2014	Defer Date: 18 09 2014	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

	Case No.:8/21/84-ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No Date:21-84- ALC3:2014 28.08.2014	Status: Deferred
50	HQ File :01/84/050/00170/AM15/	RLA File :35/24/040/00011/AM15/	Lic.No/Date:3510044530 06.08.2014	Defer Date: 18.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

	Case No.:19/21/84-ALC3/2014	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:21/84- ALC3/2014 28.08.2014	Status: Deferred
51	HQ File :01/84/050/00181/AM15/	RLA File :56/24/040/00026/AM15/	Lie.No/Date:5610004377 14.08.2014	Defer Date: 25.09.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the application set in this case has not received from applicant firm/R.A.. Indore. Accordingly, the Committee after deliberations decided to await the same and cefer the case for re-listing on 25.09.2014.

## MANUAL AGENDA CASE

(52)	
Case No.277	M/s Gaurav International, Gurgaon
NC 21/AM-15, dt. 28.08.2014	File No.01/84/162/188/AM-14/DES-V
Fixation of input output norms in	respect of Annual Advance Authorization No.
0510387600 dated 28.05.2014.	·
we are cost to the first terms of the cost	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export Import item	Quantity	
			Quantity	allowed	
ļ	1.	Ladies Dress made of 92%	2350   92% Nylon 8% Spandex	750 Kgs.	
		Nylon 8% Spandex lace	Nos. lace dyed net knitted		



	dyed net knitted fabric. GSM-150+/-10%, Style No. WK34H21		fabric, GSM-150+/-10%	
2.	Ladies Dress made of 58% Nylon 37% Rayon 5% Spandex lace dyed net knitted fabric, GSM-160+/- 10%, Style No.WK146H17	1	58% Nylon 37% Rayon 5% Spandex lace dyed net knitted fabric, GSM- 160+/-10%	600 Kgs.
3.	Ladies Skirt made of 100% Polyester Embroidery lace yarn dyed knitted fabric, GSM-310+/-10%, Style No. CLODIA SKIRT		100% Polyester Embroidery lace yarn dyed knitted fabric. GSM- 310+/-10%	702 Kgs.
4.	Ladies Dress made of 100% Polyester Embroidery lace yarn dyed knitted fabric, GSM-310+/-10%, Style No. JAYLA DRESS	1440	100% Polyester Embroidery lace yarn dyed knitted fabric, GSM- 310+/-10%	950 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(53)

	()		
	Case No.278	M/s Fashion Accessories, Gurgaon	Ì
	NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/073/AM-15/DES-V	i
Ratification of input output norms in respect of Annual Advance Authorization No.		İ	
0510321304 dated 29.03.2012.		-	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

(54)

(34)			
Case No.279	M/s Fashion Accessories, Gurgaon	1	
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/090/AM-15/DES-V		
Ratification of input output norr	ns in respect of Annual Advance Authorization No.		
0510345222 dated 08.02.2013.		1	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

(55)

(22)		
Case No.280	M/s Modelama Exports Ltd., Gurgaon	
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/086/AM-15/DES-V	
Ratification of input output norm	ns in respect of Annual Advance Authorization No.	
0510268422 dated 19.07.2010.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

(56)		
Case No.281	M/s Chelsea Mills, New Delhi	
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/066/AM-15/DES-V	
Ratification of input output norr	ns in respect of Annual Advance Authorization No.	
0510383092 dated 28.03.2014.	•	I

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.

(57)	
Case No.282	M/s Chelsea Mills, New Delhi
NC 21/AM-15, dt. 28.08.2014	File No.01/84/171/067/AM-15/DES-V
Ratification of input output norr	ns in respect of Annual Advance Authorization No.
0510389084 dated 25.06.2014.	·

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for examination and comments. The case stands for relisting on 18.09.2014.